

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 101/08/2019T.A./260/32/2015R S P TEACHER ASSOCIATION

-V/S-

STEEL AUTHORITY OF INDIA ITEM NO:50 FOR APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:Mr. T. K. Pattnaik

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant. No one was present on behalf of the applicant in the previous date i.e. on 09.04.2019. Ld. Counsel for the respondents is present.</p> <p>Hence, the TA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Registry is directed to send a copy of this order to applicant by post and handed over to respondents' counsel.</p> <table border="1" data-bbox="509 1343 1377 1410"><tr><td data-bbox="509 1343 953 1410">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="953 1343 1377 1410">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		